539. SHRI JAGDAMBIKA PAL:

Will the Minister of STEEL be pleased to state:

(a) whether the Government proposes to provide an overview of the performance and outcomes of the Production Linked Incentive (PLI) scheme for the steel sector including the details on the total amount disbursed under the scheme, additional steel produced and employment generated; and

(b) the steps taken by the Government to address challenges and concerns raised by companies participating in the PLI scheme especially in cases where investments have not materialized or commitments have been withdrawn?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a) The performance and outcomes of the Production-Linked Incentive (PLI) Scheme for the steel sector as of Q2, i.e., September 2023 for FY 2023-24 is given below:

<table>
<thead>
<tr>
<th>Committed Investment (₹ Crore)</th>
<th>Actual Investment till Q2 2023-24 (₹ Crore)</th>
<th>Committed production for FY 2023-24 (000 tonne)</th>
<th>Actual production till Q2 2023-24 (000 tonne)</th>
<th>Employment generation till Q2 2023-24 (Nos.)</th>
<th>Budgeted incentive outlay (₹ Crore)</th>
<th>Actual incentive disbursed (₹ Crore)</th>
</tr>
</thead>
<tbody>
<tr>
<td>29531</td>
<td>10730</td>
<td>935</td>
<td>Nil</td>
<td>3785</td>
<td>6332</td>
<td>Nil*</td>
</tr>
</tbody>
</table>

*(Incentive to be disbursed from FY 2024-25 onwards)

(b) The steps taken by the Government to address challenges and concerns raised by companies participating in the PLI scheme, especially in cases where investments have not materialized or commitments have been withdrawn include the following:

(i) Grievance Redressal Mechanism has been constituted to oversee the complaints/grievances as well as challenges and concerns arising out of the PLI scheme implementation at any stage of the scheme.

(ii) The Project Monitoring Group (PMG) which was constituted with the mandate of monitoring large scale infrastructure projects, have been extended to upload issues, such as land acquisition, environmental clearances, forest clearances etc., being faced by PLI approved companies during the scheme period. Standard Operating Procedure (SoP) to facilitate VISAs for experts has been issued by MHA & MEA.

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